## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/404/ (IB)/2017

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD

UNDER SECTION : 433 (e)(f)

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

Course for Petitioner

G.V.MOHAN KUMAR FOR RAMANI L SHANKAR KAMASUBRAMANIAM RAJVA FOR B.RAVI RAJE

## ORDER

Proxy representing the counsel on record for petitioner present. The Registry has received an email communication from the petitioner stating that he could not attend before the Tribunal today due to cancellation of flights. Proxy counsel for petitioner prayed time for making submissions. Counsel for respondent present. He filed counter and furnished a copy of the same to the other side. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.

> SDIC (K. Anantha Padmanabha Swamy) Member (Judicial)